

Email

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL**  
**PRADESH)**

NO.HC.VII-25/2003/984/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Sri B.K. Chetri,  
District and Sessions Judge,  
Bongaigaon, Assam.

Dated Guwahati the 25<sup>th</sup> February, 2019.

Sub: **Station leave permission.**

Ref:- Your letter No.DJB I-11/2019/763 dtd 22.02.2019

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission w.e.f the evening of 22.02.2019 till the morning of 25.02.2019, as prayed for.

Yours faithfully,

*sdt-*

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-25/2003/985/A, dated 25.02.19

Copy to:

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1. The Systems Analyst, Gauhati High Court.

*[Handwritten Signature]*

**JT. REGISTRAR (VIGILANCE)**

*[Handwritten Signature]*